

Government of India
Ministry of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi

POLICY CIRCULAR NO. 70 /(RE-98)/98-99

DATED 16.3.1999

1. ALL CUSTOM AUTHORITIES.
2. ALL LICENSING AUTHORITIES.
3. CHEMICALS AND ALLIED PRODUCTS EXPORT PROMOTION COUNCIL

Subject: Export of sands and soils to Maldives-Monitoring regarding

Attention is invited to the Notification No. 36(RE-98)/1997-2002 dated 16th December,1998 exempting export to Maldives for a total quantity of 1,00,000MTs of Stone aggregate and 1,10,000MTs of river sand per annum.

In view of various representations received regarding monitoring of above quantity of Stone aggregate and river sand to Maldives , it has now been decided that the above ceiling shall be monitored by Chemicals and Allied Products Export Promotion Council (CAPEXIL). The Capexil will issue NOC each year to the extent of ceiling of Stone Aggregate and River sand prescribed above for export to Maldives. Capexil in turn would send a quarterly report to Policy Cell III in the Directorate General of Foreign Trade regarding utilisation of the ceiling.

(P.C. TRIPATHI)

JOINT DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from file No. 01/91/162/131/AM99/PC.III)